### **Specification for Packaging**

902. SHRI SANTOSH BAGRODIA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the basis for deciding the specifications for packaging of different consumer items;

(b) whether it is a fact that all the specifications have been prescribed considering the shelf-life of the items which are being packed;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN): (a) to (d) Under the third Schedule of the Standards of Weights and Measures (Packaged Commodities) Rules, 1977, standard quantities for 18 items sold in packaged form have been prescribed. These standard quantities have been prescribed to prevent undue proliferation in pack size, which in the opinion of the Government, impairs the reasonable ability of the consumers to make a comparative assessment of the prices with respect to net quantity contained in the package. The list of 18 items for which standards quantities have been prescribed under the said Rules is given in the statement.

#### Statement

# Commodities required to be packed in standard quantities under the provisions of Standards of Weights and Measures (Packaged Commodities) Rules, 1977

- 1. Baby food.
- 2. Weaning food.
- 3. Biscuits including brown bread but excluding bun.
- 4. Un-canned packages of butter and margarine.
- 5. Cereals and Pulses.
- 6. Coffee
- 7. Tea
- 8. Materials which may be constituted or reconstituted as beverages.

# RAJYA SABHA

- 9. Edible Oils Vanaspati, Ghee, Butter Oil.
- 10. Milk Power.
- 11. non-soapy detergents (powder).
- 12. Rice (powdered), Flour, Atta, Rawa and Suji,
- 13. Salt.
- 14. Soaps including laundry soap, non-soapy detergent cakes/bars, toilet soap including all kinds of bath soap cakes).
- 15. Aerated soft drinks, non-alcoholic beverages.
- 16. Mineral water and drinking water.
- 17. Paint (other than paste paint of solid paint) varnish, varnish stains, enamels, paste paint, solid paint and base paint.
- 18. Cement in bags.

### **Revival of major lakes**

903. DR.ALLADI P. RAJKUMAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the progress made in the National Lake Conservation Project (NLCP) for the revival of major lakes in the country;

(b) the details of projects taken up for conservation since 2001 and completed; and

(C) the projects yet to be taken up or completed?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (c) The Government of India is implementing the National Lake Conservation Plant (NLCP) for conservation and management of lakes since June, 2001. Under this Plan, projects are formulated by the State Governments/State Agencies and sanctioned under the NLCP based on pollution status and availability of funds on a cost sharing pattern of 70:30 between Central and State Governments/State Agencies. So far, following projects have been taken up for conservation of 28 lakes in 6 States under NLCP at a total estimated cost of about Rs. 146 crore:—

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